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PART II, SECTION 3, SUB-SECTION (ii)]

GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS

New Delhi, the 30 May, 2011

NOTIFICATION

S.O. \_\_\_ In exercise of the powers conferred by sub-section (3) of section 1 of the Competition Act, 2002 (12 of 2003), the Central Government hereby appoints the 1<sup>st</sup> day of June, 2011 as the date on which section 44 of the said Act shall come into force.

[F.No.5/4/2003-IGC/CS]

*RK*  
30/5/11  
RENUKA KUMAR,  
JOINT SECRETARY.